

undertake drilling in the Godavari Basin.

(b) The geological and geophysical surveys completed so far have not indicated any promising structures.

(c) No definite amount can be indicated at present.

#### Geological Survey of Andhra

\*975. **Shri E. Madhusudan Rao:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether any survey has been carried out by the Geological Survey of India in Andhra Pradesh for locating oil in the State; and

(b) if so, the result thereof?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):** (a) No, Sir.

(b) Does not arise.

#### Re-employment of Ex-armymen

\*976. **Shri Dharmalingam:** Will the Minister of Defence be pleased to state:

(a) whether the rules and regulations regarding the re-employment of ex-armymen have been finalised;

(b) the basis on which their pay is fixed when they are re-employed; and

(c) the steps taken by Government to improve the welfare of the ex-armymen?

**The Minister in the Ministry of Defence (Shri Raghuramiah):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 2].

#### Nunmati Refinery

{ **Shri Basumatari:**  
\*977. { **Shri Liladhar Kotaki:**  
      { **Shri Maheswar Naik:**  
      { **Shri P. C. Borooah:**  
      { **Shri P. R. Chakraverti:**

Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Nunmati Refinery faced a crisis towards the end of April, 1962 due to stoppage of production following serious technical and mechanical troubles in its processing units;

(b) whether the transportation of crude oil from Naharkatiya through the pipeline also stopped due to lack of storage capacity at Nunmati; and

(c) action taken for resumption of production and prevention of future recurrence of such incidents?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) There has been no crisis but difficulties in the commissioning of the Kerosene refining and coking units have been experienced during the last five weeks.

(b) Yes, Sir.

(c) The coking unit is in operation since 10-5-1962 and the Kerosene refining unit is expected to be in operation by 26-5-1962.

#### Oil Technicians

{ **Shri P. C. Borooah:**  
\*978. { **Shri Raghunath Singh:**  
      { **Shri Sarjoo Pandey:**  
      { **Shri Bhagwat Jha Azad:**

Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Oil and Natural Gas Commission has decided to set up three technical institutes for training of oil technicians;

(b) if so, where; and

(c) what action has been taken in this regard so far?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) The Oil and Natural Gas Commission has recently decided to set up two new technical training centres.

(b) One at Bareilly and the other at Sibsagar.

(c) Necessary steps are being taken to set up the centres as early as possible.

### Stainless Steel

**\*979. Shrimati Maimoona Sultan:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether there is a special scheme for the production of stainless steel; and

(b) if so, the broad outlines thereof?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) and (b). An Alloy and Special Steel Plant is being set up at Durgapur by Messrs Hindustan Steel Limited which is designed *inter alia* to produce 17,000 tons of stainless and heat-resisting steel. Messrs TISCO have been licensed for the production of special steels, including 20,000 tons of stainless steel. Further licensing is under consideration.

### Thermal Plant at Ramagandam

**\*980. Shrimati Vimla Devi:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the management of Singareni Collieries Company have sought financial assistance of the Central Government for setting up a thermal plant at Ramagandam for augmenting the production of coal in order to achieve the target of 5.6 million tons per year by the end of the Third Five Year Plan; and

(b) if so, what decision has been arrived at by Government?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). The Singareni Collieries Company have put up a proposal for the import of package power sets to meet their own power requirements. This proposal is under examination.

### Excise Duty on Embroidered Woollen Cloth

**\*981. Shri Raghunath Singh:** Will the Minister of Finance be pleased to state whether the President of Kashmir Chamber of Commerce has sent a memorandum seeking clarification whether embroidered woollen cloth is exempted from the excise duty on processing?

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** Yes, Sir. A representation was received from the President, Kashmir Chamber of Commerce, and a clarification to the effect that hand embroidered woollen fabrics, which are not otherwise processed by power, would be exempt from excise duty of woollen fabrics has been issued. It has been further pointed out that more 'pressing' of such cloth, even if power is used in the process, would not be liable to duty.

### हिन्दी अथवा प्रादेशिक भाषा की शिक्षा का माध्यम बनना

\*९८२. { श्री भक्त वशन :  
श्री उमाताय :  
श्री जेजे :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अगस्त, १९६१ में दिल्ली में केन्द्रीय मंत्रियों तथा राज्यों के मुख्य मंत्रियों के एक सम्मेलन में विश्वविद्यालयों की शिक्षा का माध्यम हिन्दी अथवा प्रादेशिक भाषा में करने का निश्चय किया गया था ;